

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO 183 / 2024

**In the matter of:**

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024".

**NDOH: 03.05.2024**

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Filed by

(D.K. Singh)  
Additional Director,  
Delhi Pollution Control Committee

New Delhi

Dated: 01.05.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
ORIGINAL APPLICATION NO 183 / 2024**

**In the matter of:**

News Item titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" appearing in The Times of India dated 19.02.2024".

**RESPONSE OF DELHI POLLUTION CONTROL COMMITTEE (DPCC)  
WITH RESPECT TO ORDER DATED 23.02.2024.**

1. That this Hon`ble Tribunal has taken up the above referred matter suo-moto on 23.02.2024 based on the news item in Times of India dated 19.02.2024 titled "Why 75 % of Delhi's STPs aren't ready to tackle Yamuna stink" regarding non-functioning of Sewage Treatment Plants (STPs) installed by the Delhi Jal Board as per norms and ordered as follows :

*"....2. The news item reveals a very serious issue that the Sewage Treatment Plants (STPs) installed by the Delhi Jal Board along the river Yamuna are not functioning as per norms. About 75% have no or insufficient disinfecting equipment. Hence, outlets of STPs have very high coliform and fecal coliform counts. The news item also reveals that the STPs do not have facilities for bacterial disinfection such as chlorination, UV treatment or ozonation inspite of the repeated orders of the NGT. It also discloses that there is a gap of 227 MGD in treatment of sewage."*

*3. The news item raises substantial issue relating to the compliance of environmental norms and implementation of the provisions of Scheduled enactments.....*

*8. In addition to furnishing information for each STP, the details of utilization of treated sewage and timelines set for ensuring treatment of entire sewage generated in Delhi be also disclosed.*

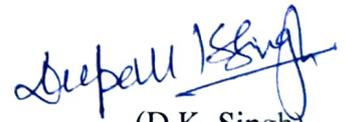
*9. List on 03.05.2024."*

2. That, DPCC has prescribed following Standards for Sewage Treatment Plants of DJB in compliance of the Directions of CPCB u/s 18 (1) (b) of Water (Prevention and Control of Pollution) Act, 1974 on 21.04.2015 to DPCC and further clarified by CPCB vide letter dated 27.04.2016 to specify standards to be complied by all existing STPs of DJB within 2 years' time :
- (i) pH - 6.5 - 9.0 (ii) TSS  $\leq$  10 mg/l (iii) BOD  $\leq$  10 mg/l (iv) COD  $\leq$  50 mg/l  
(v) Ammonical Nitrogen  $\leq$  5mg/l (vi) Total Nitrogen (N-Total )  $\leq$  10 mg/l  
(vii) Phosphate (PO<sub>4</sub> - P)  $\leq$  2 mg/l (viii) Fecal Coliform(FC) (MPN/100ml)  $\leq$  230
3. That as per monitoring by DPCC, only 15 STPs, namely Okhla Phase - V, Okhla Phase - VI, Sen Nursing Home Nallah, Delhi Gate Nallah (Old) Phase-I, Delhi Gate Nallah (New) Phase-II, Kondli Phase - I, Kondli Phase - II, Kondli Phase - III, Chilla, Akshardham / Common Wealth Games Village, New Coronation Pillar, Rithala Phase - II, Nilothi Phase - II, Pappankalan Phase - II & Kapashera (Total Capacity – 275.4 MGD, Treatment– 268.139 MGD) are meeting the prescribed effluent standards while other STPs are not meeting the prescribed standards.
4. That Online Real Time Information / Data of Sewage Treatment Plants of DJB are available on the Online Continuous Effluent Monitoring System (OCEMS) installed at the STPs of DJB, on the website of DPCC and also in public view at DPCC website at <https://dpccems.nic.in/login> . Information / Data received through OCEMS of STPs of DJB and available at the server of DPCC at 12:30 PM on 01.05.2024 reveals that :
- (i) Out of 37 operational STPs, OCEMS have been installed at 34 STPs and OCEMS is yet to be installed at 3 STPs (Sen Nursing Home Nallah STP, Kondil Ph - III STP & New Coronation Pillar STP).
- (ii) Only 14 STPs are meeting the prescribed standards.
- (iii) Data / information is available only in 30 OCEMS and 04 OCEMS are offline.
- (iv) Flow data is available in case of only 05 STPs (Yamuna Vihar Ph- I STP, Rohini STP, Rithala Ph - I STP, Pappankalan Ph - I STP & Mehrauli STP).

In view of the above, a letter has been issued to DJB on 01.05.2024, with direction to take immediate necessary action to ensure that all 37 operational STPs are having functional OCEMS and meet the effluent standards. Further OCEMS data of all 37 STPs be made available in public domain and transferred to the server of DPCC so that, same can be placed on the website of DPCC and in public domain on real time basis. Further data of the treated effluent for each STP be also made available in public domain on real time basis on DJB website and also transferred to the DPCC server for being placed in the public domain on real time basis.

Copy of the letter dated 01.05.2024 issued by DPCC to DJB is at **Annexure – 1.**

5. That the response of DPCC may kindly be taken on record.



(D.K. Singh)

Additional Director,  
Delhi Pollution Control Committee

New Delhi

Dated: 01.05.2024

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**Letter of DPCC regarding Information / Data on the Online Continuous Emission Monitoring System (OCEMS) of Sewage Treatment Plants (STPs) of Delhi Jal Board.**

1 message

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**wmc2 dpcc** <wmc2dpcc2023@gmail.com>

Wed, May 1, 2024 at 6:36 PM

To: "ceodelhi.djb" &lt;ceodelhi.djb@nic.in&gt;, Member Drainage &lt;mrdrainage.djb@nic.in&gt;

Cc: MS DPCC &lt;msdpcc2022@gmail.com&gt;, Member Secretary &lt;msdpcc@nic.in&gt;, "Chairman DPCC" &lt;chdpcc@nic.in&gt;

Sir,

Please find enclosed herewith letter dated 01.05.2024 of DPCC to DJB regarding Information / Data on the Online Continuous Emission Monitoring System (OCEMS) of Sewage Treatment Plants (STPs) of Delhi Jal Board for urgent necessary action as mentioned in the said letter.

Thanks &amp; Regards

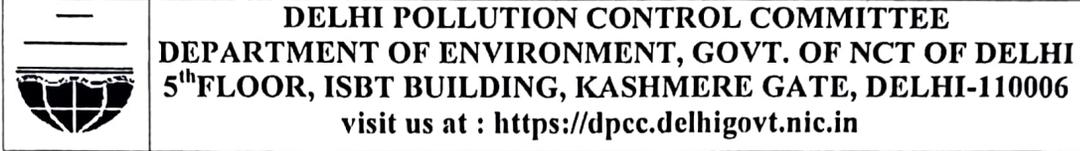
D.K. Singh

Addl. Director (WMC-II)

Delhi Pollution Control Committee

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 **DPCC Letter dated 01.05.2024.pdf**  
480K



F. No. DPCC/WMC II/OA 183 of 2024/2024/615-617

Dated: 01.05.2024

To,

The Chief Executive Officer,  
Delhi Jal Board, Varunalya Ph-II,  
Jhandewalan, Karol Bagh,  
Delhi-110005

**Subject: Information / Data on the Online Continuous Emission Monitoring System (OCEMS) of Sewage Treatment Plants (STPs) of Delhi Jal Board.**

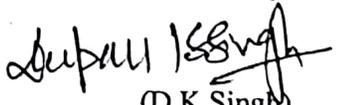
Sir,

Information / Data received through OCEMS of Sewage Treatment Plants (STPs) of DJB and available at the server of DPCC at 12:30 PM on 01.05.2024 reveals following:

1. Out of 37 operational STPs, OCEMS have been installed at 34 STPs and OCEMS is yet to be installed at 3 STPs (Sen Nursing Home Nallah STP, Kondil Ph-III STP & New Coronation Pillar STP).
2. As per the OCEMS data of 34 STPs only 14 STPs are meeting the prescribed standards.
3. Data / information is available only in 30 OCEMS and 04 OCEMS are offline.
4. Flow data is available in case of only 05 STPs (Yamuna Vihar Ph-I STP, Rohini STP, Rithala Ph-I STP, Pappankalan Ph-I STP & Mehrauli STP).

In view of the above, DJB is here by directed to take immediate necessary action to ensure that all 37 operational STPs are having functional OCEMS and meet the effluent standards. Further OCEMS data of all 37 STPs be made available in public domain and transferred to the server of DPCC so that, same can be placed on the website of DPCC and in public domain on real time basis. Further data of the treated effluent for each STP be also made available in public domain on real time basis on DJB website and also transferred to the DPCC server for being placed in the public domain on real time basis.

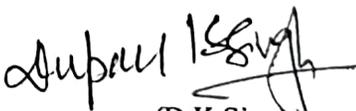
Yours Sincerely,

  
(D.K.Singh)

Addl. Director (WMC-II)

Copy to:

1. Member Secretary, DPCC
2. PS to Chairman, DPCC

  
(D.K.Singh)  
Addl. Director (WMC-II)